

observations/recommendations of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers contained in its Forty-First Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' pertaining to the Department of Chemicals and Petrochemical, Ministry of Chemicals and Fertilizers; and

- (iii) Fifty-Second Report on Action Taken by the Government on the observations/recommendations of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers contained in its Forty-Third Report (Seventeenth Lok Sabha) on 'Planning for Fertilizers Production and Import Policy on Fertilizers Including GST and Import Duty thereon' pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON DEFENCE**

LT. GEN. (DR.) D. P. VATS (RETD.) (Haryana): Sir, I lay on the Table, a copy (in English and Hindi) of the Forty-seventh Report of the Department-related Parliamentary Standing Committee on Defence on 'A review of functioning of Zila Sainik Boards in the Country'.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON HOUSING AND URBAN AFFAIRS**

श्री रामचंद्र जांगड़ा (हरियाणा): महोदय, मैं "स्मार्ट सिटीज मिशन : एक मूल्यांकन" के संबंध में विभाग संबंधित आवासन और शहरी कार्य संबंधी संसदीय स्थायी समिति के इक्कीसवें प्रतिवेदन (सत्रहवीं लोक सभा) की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON COMMUNICATIONS AND INFORMATION TECHNOLOGY**

श्री लहर सिंह सिरुया (कर्नाटक): महोदय, मैं विभाग संबंधित संचार और सूचना प्रौद्योगिकी संबंधी संसदीय स्थायी समिति (2023-24) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (i) Fifty-fourth Report on 'Digital Payment and Online Security Measures for data protection' pertaining to the Ministry of Electronics and Information Technology;
- (ii) Fifty-fifth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-eighth Report (Seventeenth Lok Sabha) on 'Citizens' Data Security and Privacy' pertaining to the Ministry of Electronics and Information Technology;
- (iii) Fifty-sixth Report on 'Regulation of Cable Television in India' pertaining to the Ministry of Information and Broadcasting; and
- (iv) Fifty-seventh Report on 'Department of Posts — Initiatives and Challenges' pertaining to the Ministry of Communications (Department of Posts).

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Com Committee (2023-24):-

- (i) One Hundred fourth Report on "Inventory Management in Ordnance Services";
- (ii) One Hundred fifth Report on "Loss of Revenue and Undue Benefit to the Licensee";
- (iii) One Hundred sixth Report on "Avoidable Payment of Compensation Charges for Low Power Factor- V.O. Chidambaranar Port Trust";
- (iv) One Hundred seventh Report on "Training of Officers in Indian Navy";
- (v) One Hundred eighth Report on "Dredging activities in Kolkata Port Trust";
- (vi) One Hundred ninth Report on "Revenue loss to Jawaharlal Nehru Port Trust (JNPT)";
- (vii) One Hundred tenth Report on Action taken by the Government on the Observations/Recommendations of the Committee contained in the Forty-eighth Report of the Committee (17th Lok Sabha) on "Levy of Anti-Dumping Duty on Imports";
- (viii) One Hundred eleventh Report on Action taken by the Government on the Observations/Recommendations of the Committee contained in the Fifty-First Report of the Committee (17th Lok Sabha) on "Assessment of Assesseees in Entertainment Sector (DT)";